

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 53(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE COMPANY: M/s. Sh. Satish Arora and Anr. Vs. M/s. A.R.M.I. Garment Associates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dilshant Khanna	Advocate	Petitioner	Dilshant Adv.

Order

Learned counsel for the petitioner submits that he has received communication from respondent no, 2 praying for adjournment on grounds that he would be out of town till 19th April 2017. In view of the same the matter be listed on 8th May 2017. The respondent shall file their reply within 2 weeks.

Be list it for final argument.

[S.K. MOHAPATRA]
MEMBER [T]

[INA MALHOTRA]
MEMBER [J]